

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
FRIDAY, THE 24TH DAY OF APRIL 2020 / 4TH VAISAKHA, 1942**

WP(C) TMP NO. 149 OF 2020

Petitioner:-

1. Palakkuzha Service Co-operative Bank Ltd
Palakkuzha P.O, Ernakulam, Pin-686662
Represented by its Secretary –Babu John
2. Muvattupuzha Agricultural Co-operative Bank Ltd
Market P.O, Vellorkunnam, Ernakulam, Pin-686673
Represented by its Secretary –Kishore N M
3. The Muvattupuzha Housing Co-operative Bank Ltd
Kavumpady P.O, Muvattupuzha, Ernakulam, Pin-686661
Represented by its Secretary –V T Anandavally
4. Anicad Service Co-operative Bank Ltd
Avoly P.O, Muvattupuzha, Ernakulam, Pin-686670
Represented by its Secretary –Ushakumari
5. Paipra Service Co-operative Bank Ltd
Manari P.O, Ernakulam, Pin-686673
Represented by its Secretary –Jeevan B
6. Thrikkalathoor Service Co-operative Bank Ltd
Thrikkalathoor P.O, Muvattupuzha, Ernakulam, Pin-683541
Represented by its Secretary in charge –Goury M V
7. Kakkoor Service Co-operative Bank Ltd
Kakkoor P.O, Ernakulam, Pin-686662
Represented by its Secretary in Charge–Sreedevi
8. Marady Service Co-operative Bank Ltd
S. Marady P.O, Muvattupuzha, Ernakulam, Pin-686673
Represented by its Secretary –Vasanthi
9. Farmers Service Co-operative Bank Ltd
Koothattukulam P.O, Ernakulam, Pin-686662
Represented by its Managing Director –Abilash S
10. The Arakkuzha Service Co-operative Bank Ltd
Arakkuzha P.O, Muvattupuzha, Ernakulam, Pin-686672
Represented by its Secretary –Siby Mathew
11. Muvattupuzha Service Co-operative Bank Ltd

Muvattupuzha P.O, , Ernakulam, Pin-686673
Represented by its Secretary –Sudheer R K

12. The Vazhakulam Service Co-operative Bank Ltd
Vazhakulam P.O, , Ernakulam, Pin-686670
Represented by its Secretary –Saju Manuel

13. Piravom Service Co-operative Bank Ltd
Piravom P.O, Ernakulam, Pin-686664
Represented by its Secretary –Ranish Kumar

14. The Alangad Service Co-operative Bank Ltd
Neerikode P.O,Koduvazhanga, Ernakulam, Pin-683511
Represented by its Secretary –Jayaprakash

15. Peramangalam Service Co-operative Bank Ltd
Kaloor P.O, Ernakulam, Pin-686668
Represented by its Secretary –Benny Paul

By Adv. Sri..C. A. JOJO.

Respondents:

1. The Principal Chief Commissioner of Income Tax ,
Kerala Region, Ministry Of Finance, Government of India
Central Revenue Building, I.S Press Road, Kochi-682 018
2. The Commissioner of Income Tax (TDS)
C.R Building, I.S Press Road, Kochi-682018
3. Income Tax Officer (TDS), C.R Building,
I.S Press Road, Kochi-682018
4. The Kerala State Co-operative Bank Ltd,
(Erstwhile the Ernakulam District Co-opertaive Bank),
Kakkanad P.O, Kochi-682030
5. The Registrar Of Co-operative Societies ,
Jawahar Sahakarana Bhavan, D.P.I Junction,
Thycaud P.O ., Thiruvananthapuram-695014

By

Standing Counsel Sri. Christopher Abraham, Income Tax

This writ petition having come up for admission on 24.04.2020, the court on the same day passed the following:

ORDER

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Dated this the 24th day of April, 2020

Standing Counsel for Income Tax takes notice for respondents 1 to 3. Government Pleader takes notice for the 5th respondent. Petitioners to take out notice by e-mail to the 4th respondent. Petitioners to provide e-mail id of the 4th respondent to Registry.

Operation of Exts.P1 to P15 and all further proceedings pursuant thereto, as against the petitioners, shall stand stayed till 27.05.2020.

Post the writ petition on 27.05.2020.

N. NAGARESH, JUDGE

Appendix**Petitioner's Exhibits:**

<u>ExExhibit-P1</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 1 st Petitioner
<u>ExExhibit-P2</u> - True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 2 nd Petitioner
<u>ExExhibit-P3</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 3 rd Petitioner
<u>ExExhibit-P4</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 4 th Petitioner
<u>ExExhibit-P5</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 5 th Petitioner
<u>ExExhibit-P6</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 6 th Petitioner
<u>ExExhibit-P7</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 7 th Petitioner
<u>ExExhibit-P8</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 8 th Petitioner
<u>ExExhibit-P9</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 9 th Petitioner
<u>ExExhibit-P10</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 10 th Petitioner
<u>ExExhibit-P11</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 11 th Petitioner
<u>ExExhibit-P12</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 12 th Petitioner
<u>ExExhibit-P13</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 13 th Petitioner
<u>ExExhibit-P14</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 14 th Petitioner
<u>ExExhibit-P15</u> -True copy of the Notice dated 10.3.2020 issued by the 4 th respondent bank to the 15 th Petitioner